

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 59/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

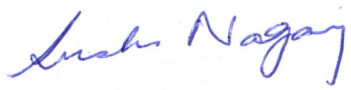

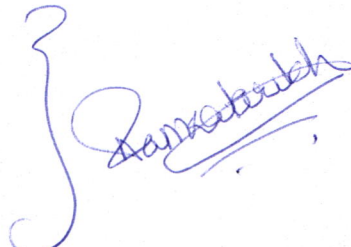

NAME OF THE PARTIES: Mrs. Alka Paresh Vora

V/s.

M/s. Rhine Valley Leasing & Finance Ltd.

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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- | | | | |
|----|---|-------------------------------------|---|
| 1. | Sushma Nagaraj
a/w
Kinjal Patel
i/b Commerce Law LLP | } Advocates
for the
Appellant |  |
| 2. | Aashdin Chivalwala
i/b HSA Advocates
for Respondent no.5 | Advocate |  |
| 3. | Adv. Mrs. Namrata Parikh Dalal
as i/b M/s Mulla and Mulla &
Craigie Blunt & Co
advocates for Resp 1 to 4 | } |  |
| 4) | Adv. Ms. NIKITA BEHL i/b AAK
legal on behalf of Resp. 6 | |  |

Order

Company Appeal No.59/ 58,59/NCLT/MB/MAH/2016

For R6 having sought time for filing reply in this case, R6 is at liberty to file the reply within 2 weeks hereof.

List this matter for hearing on 23.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)